HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

CRR No. 18/2011

c/w

CRR No. 17/2011

CRR No. 19/2011

CRR No. 20/2011

State of J&KPetitioner (s)

Through:- Ms. Monika Kohli, Advocate

V/s

Rajesh KoulRespondent(s)

Through:- None.

Coram: HON'BLE MR. JUSTICE RAJNESH OSWAL, JUDGE

ORDER 09.06.2020

Adjourned on the request of petitioner's counsel.

Call for the original record in all these petitions from the trial court two days prior to the next date of hearing.

List on 19.06.2020.

(RAJNESH OSWAL) JUDGE

Jammu 09.06.2020 (Rakesh)